

under the rules framed by the Delhi State.

(c) No, Sir.

(d) Does not arise.

**Disruption of Road Communication between Silchar and Jiribam**

501. SHRI NOORUL HUDA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that due to an unprecedented landslide, the road communication between silchar and Jiribam (Manipur) remained disrupted for more than a month recently;

(b) the estimated cost of construction of the road between Silchar and Jiribam, now being undertaken by the Border Roads Organisation.

(c) the progress achieved so far and the reasons for the slow construction; and

(d) the measures adopted to clear the landslide and check the same in the future?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes.

(b) This road was taken over by Border Roads Organisation on 15th February 1973 from Assam P.W.D. No new road is to be constructed but the existing road is to be improved and brought to class 9 standard. The cost of improvement and surfacing was estimated at Rs. 122.02 lakhs.

(c) The work is planned for execution during 1975-76.

(d) Landslides were cleared on an emergency basis.

Detailed study of the slide area is being carried out in consultation with Geological Survey of India, Central Road Research Institute and Central Water and Power Commission. The measures to be adopted will be decided after this study is completed.

**Payment of Wages to Railway Workers during Strike period**

502. SHRI MADHU DANDAVATE: Will the Minister of LABOUR be pleased to state:

(a) whether an order was issued on the 4th May, 1974 exempting the persons responsible for payment of wages to persons employed upon any Railway (otherwise than in a factory) from the operation of Section 5 of the Payment of Wages Act in respect of the wages of any such persons;

(b) when was this order rescinded;

(c) whether the Industrial Disputes Act was also suspended during the period 4th May, 1974 to 28th May, 1974; and

(d) if not, whether any action has been taken against the railway employees for their participation in the railway strike during that period?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL GOVIND VERMA): (a) Yes.

(b) The order was rescinded on the 28th May, 1974.

(c) No.

(d) The strike was banned under the Defence of India Rules. The strike was therefore, illegal and all the Railway employees who participated in it were accordingly dealt with.

**Assembly of Motor Launches for Gobind Sagar Lake, Bilaspur**

503. PROF. NARAIN CHAND PARASHAR. Will the Minister of SHIPPING AND TRANSPORT be pleased to state the latest position regarding the assembly of Motor Launches proposed for Gobind Sagar Lake in Bilaspur District of Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): Sections of the hull, pre-